

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...

**O.A. No.60/1108/2019**

**Date of decision: 29.10.2019**

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**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).**

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MES-314284 Ajit Singh Kajla S/o Sh. Chandgi Ram, aged 56 years, working as Executive Engineer at Project Manager (PM) MAP, Patiala-147001. (Group A)

**...APPLICANT**



1. Union of India through its Secretary, Ministry of Defence, South Block, New Delhi-110001.
2. The Engineer in Chief, Military Engineering Services, Engineer-in Chiefs Branch, Integrated Headquarters of MoD (Army), Kashmir House, Rajaji Marg DHQ, PO, New Delhi-110001.
3. The Principal Controller of Defence Accounts, Western Command, Sector-9, Chandigarh-160009.
4. Commander Works Engineer, Military Engineering Services, MES (AF), Ambala-133001.

**...RESPONDENTS**

**PRESENT:** Sh. K.B. Sharma, counsel for the applicant.

**ORDER (Oral)**

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**SANJEEV KAUSHIK, MEMBER (J):-**

1. Considering that representation of the applicant is pending consideration with the respondent department, learned counsel for the applicant seeks permission to withdraw this O.A., with liberty to file a fresh one subsequently on the same cause of action, if need arises.
2. Ordered accordingly.

**(SANJEEV KAUSHIK)  
MEMBER (J)**

Date: 29.10.2019

Place: Chandigarh.

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